

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:420  
ANSWERED ON:14.03.2012  
WIVES DESERTED BY NRIS  
Jakhar Shri Badri Ram

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) the number of complaints received by the Government from various States of the country including Rajasthan in respect of the citizens of Indian origin who after their marriage in the country settle down abroad leaving their wives and children and do not pay attention towards them;
- (b) whether the Government intends to bring any bill in this regard; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFJMRs

(a): The number of complaints received by the Ministry of Overseas Indian Affairs State-wise, including Rajasthan are at Annexure-I. State wise complaints registered with National Commission for Women, the coordinating agency at the national level to receive and process such complaints from Indian women deserted by their overseas Indian husbands are at Annexure-II.

(b) and (c): No, Sir.